

>

15.04 hrs.

Title: Leave of absence from sittings of the House granted to the Members.

MR. DEPUTY-SPEAKER: The Committee on Absence of Members from the sittings of the House in their Eighth Report presented to the House on 31st August, 2007 have recommended that leave of absence from the sittings of the House be granted to the following Members for the period mentioned against each:-

1. Sadashivrao D. Mandlik 23.02.2007 to 13.03.2007

2. Shrimati Susmita Bauri 23.02.2007 to 21.03.2007

and

26.04.2007 to 17.05.2007

3. Kumari Mamata Banerjee 23.02.2007 to 21.03.2007

and

18.04.2007 to 19.05.2007

4. Shri Lakshman Seth 26.04.2007 to 22.05.2007

5. Shri Prakash Paranjpe 26.04.2007 to 17.05.2007

and

10.08.2007 to 14.09.2007

6. Shri Shibu Soren 28.11.2006 to 19.12.2006

23.02.2007 to 20.03.2007

and

26.04.2007 to 06.05.2007

7. Shri Raghunath Jha 26.04.2007 to 17.05.2007

8. Shri Khagen Das 10.08.2007 to 14.09.2007

9. Shri Harish Nagpal 23.02.2007 to 20.03.2007

and

26.04.2007 to 17.05.2007

10. Shri Jasubhai D. Barad 23.02.2007 to 20.03.2007

and

26.04.2007 to 17.05.2007

11. Shri Rajesh Ranjan 27.04.2006 to 28.04.2006

10.05.2006 to 23.05.2006

24.07.2006 to 25.08.2006

and

22.11.2006 to 01.12.2006

12. Dr. Md. Shahabuddin 28.11.2006 to 19.12.2006

23.02.2007 to 20.03.2007

and

26.04.2007 to 06.05.2007

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. DEPUTY-SPEAKER: Leave is granted. The Members will be informed accordingly.

...(Interruptions)